

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. C.P. (IB)-103(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2024**

**NAME OF THE PARTIES: - J.C. Flowers Asset Reconstruction
Private Limited
V/s
Smaaash Leisure Limited**

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Sakil Ansari appeared for the Applicant/Financial Creditor.
Adv. Sonam Pandey appeared for the Respondent/Corporate Debtor.
Counsel for the Respondent seeks time to file reply. Time granted. Let the
reply be filed within a period of three weeks by serving an advance copy of
the reply to the other side. List this matter on **02.05.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)